POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF

AKASHDEEP METAL INDUSTRIES LIMITED
("AKASHDEEP" / "AMIL"/"TARGET COMPANY"/"TC")

Registered Office: 100, Vaishali, Pitampura, Delhi-110 088, Phone No. +91-11-4705 5102
Website: www.akashdeepmetal.in Email id: deepak@dmigroups.com

Open offer for acquisition of 22,10,682 Equity Shares of Rs. 10/- each representing 26.00 % of the total emerging equity and voting share capital of the Target Company by Mr. Rajesh Gupta (Acquirer-1) and Mr. Praveen Gupta (Acquirer-2) (hereinafter referred to as "the Acquirers") along with Mr. Yash Pal Gupta (PAC-1), Ms. Subhash Rani (PAC-2), Ms. Rekha Gupta (PAC-3), Ms. Suman Gupta (PAC-4), Ms. Saroj Gupta (PAC-5), Mr. Saurabh Gupta (PAC-6), Mr. Sachin Gupta (PAC-7), M/s Rajesh Kumar HUF (PAC-8), Mr. Agam Gupta (PAC-9), Mr. Rohin Gupta (PAC-10), M/s. Praveen Gupta HUF (PAC-11), Mr. Rachit Gupta (PAC-12), M/s. Yash Pal HUF (PAC-13), M/s. Share India Commodity Brokers Pvt. Ltd. (PAC-14) M/s. Sachin Gupta HUF (PAC-15), M/s. Rachit Gupta HUF (PAC-16), Ms. Prachi Gupta (PAC-17), M/s. Saurabh Gupta HUF (PAC-18), M/s. Rohin Gupta HUF (PAC-19), Ms. Prerna Gupta (PAC-20), Ms. Sonam Gupta (PAC-21), Ms. Tripti Gupta (PAC-22) and M/s. Gopal Das Gupta HUF (PAC-23) (hereinafter collectively referred to as "the PACs")

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulation, 2011").

The Detailed public statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers has appeared in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions, and Aapla Mahanagar (Marathi Daily) on 04.09.2017.

1. Name of the Target Company : Akashdeep Metal Industries Limited
2. Name of the Acquirers : Mr. Rajesh Gupta (Acquirer-1) and Mr. Praveen Gupta (Acquirer- 2) (hereinafter referred to as "the Acquirers") along with Mr. Yash Pal Gupta (PAC-1), Ms. Subhash Rani (PAC-2), Ms. Rekha Gupta (PAC-3), Ms. Suman Gupta (PAC-4), Ms. Saroj Gupta (PAC-5), Mr. Saurabh Gupta (PAC-6), Mr. Sachin Gupta (PAC-7), M/s Rajesh Kumar HUF (PAC-8), Mr. Agam Gupta (PAC-9), Mr. Rohin Gupta (PAC-10), M/s. Praveen Gupta HUF (PAC-11), Mr. Rachit Gupta (PAC-12), M/s. Yash Pal HUF (PAC-13), M/s. Share India Commodity Brokers Pvt. Ltd. (PAC-14) M/s. Sachin Gupta HUF (PAC-15), M/s. Rachit Gupta HUF (PAC-16), Ms. Prachi Gupta (PAC-17), M/s. Saurabh Gupta HUF (PAC-18), M/s. Rohin Gupta HUF (PAC-19), Ms. Prerna Gupta (PAC-20), Ms. Sonam Gupta (PAC-21), Ms. Tripti Gupta (PAC-22) and M/s. Gopal Das Gupta HUF (PAC-23) (hereinafter collectively referred to as "the PACs")
3. Name of the Manager to the offer : Navigant Corporate Advisors Limited
4. Name of the Register to the officer : Mas Services Limited
5. Offer details
   a) Date of Opening of the Offer : Wednesday, 07.03.2018
   b) Date of the Closing of the offer : Tuesday, 20.03.2018
6. Date of Payment of Consideration : N.A. since no shares tendered in open offer.
7. Details of the Acquisition :

Sr No.	Particulars	Proposed in the Offer Document	Actual
7.1.	Offer Price	Rs. 31.01 per Equity Share	Rs. 31.01 per Equity Share
7.2.	Aggregate number of Shares tendered	22,10,682	Nil
7.3.	Aggregate number of Shares accepted	22,10,682	Nil
7.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 6,85,53,248.82	Nil
7.5.	Shareholding of the Acquirers before Share Purchase Agreement (SPA) and Public Announcement (No.& %)	Nil (0.00%)	Nil (0.00%)
7.6.	Shares Acquired by way of Share Purchase Agreement (SPA) Preferential Allotment • Number •% Fully Diluted Equity Share Capital	61,89,091 (72.79%)	61,89,091 (72.79%)
7.7.	Shares Acquired by way of Open offer • Number • % Fully Diluted Equity Share Capital	22,10,682 (26.00%)	Nil (0.00%)
7.8.	Shares Acquired after detailed Public Statement • Number of Shares acquired • Price of the shares acquired • % of the shares acquired	Not Applicable	Not Applicable
7.9.	Post offer Shareholding of Acquirers • Number • % Fully Diluted Equity Share Capital	83,99,773 (98.79%)	61,89,091 (72.79%)
7.10.	Pre and Post Offer Shareholding of Public Shareholders •Number •% Fully Diluted Equity Share Capital *On Post Preferential Paid Up Capital	Pre Offer Post Offer 23,13,530 1,02,848 (74.67%) (1.21*%)	Pre Offer Post Offer 23,13,530 23,13,530 (74.67%) (27.21*%)

8. The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the website of SEBI.
10. Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 22.02.2018

ISSUED BY MANAGERS TO THE OFFER ON BEHALF OF THE ACQUIRERS:

Manager to the Offer:

Navigant
Reinventing Business

NAVIGANT CORPORATE ADVISORS LIMITED
423, A Wing, Bonanza, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road,
Andheri (East), Mumbai-400-059. **Tel No.** +91 22 4120 4837 / 4973 5078
Email id: navigant@navigantcorp.com **Website:** www.navigantcorp.com
SEBI Registration No: INM000012243 **Contact person:** Mr. Sarthak Vijlani

Place: **Mumbai**
Date: **22.03.2018**